POST OFFER PUBLIC ANNOUCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

DJS STOCK AND SHARES LIMITED

Registered Office: 14, Arts College Road, Coimbatore - 641018.

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of B.K. Dyeing & Printing Mills Private Limited, Sriman Stocks Managements Private Limited and Malar Share Shoppe Limited (hereinafter collectively referred to as the "Acquirers"), the Acquirers made a Public Announcement ("PA") on 23rd March, 2010, in compliance with and pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 10,06,080 (Ten Lacs Six Thousand and Eighty only) equity shares, representing 20% of the total issued & subscribed equity share capital and the voting equity share capital of DJS Stock and Shares Limited at a price of Rs. 45/- (Rupees Forty Five only) per Fully paid up equity share payable in cash, followed by corrigendum to the PA dated 1st July, 2010. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Corrigendum to the PA. The offer formalities have been completed and the dispatch of payment consideration has been done on 7th August, 2010. The details are as under:

1. Name of the Target Company : **DJS Stock and Shares Limited**
2. Name of the Acquirers : B.K. Dyeing & Printing Mills Private Limited, Sriman Stocks Managements Private Limited and Malar Share Shoppe Limited
3. Name of the Manager to the Offer : Vivro Financial Services Private Limited
4. Name of the Registrar to the offer : Purva Sharegistry (India) Private Limited
5. Other details
   a. Date of opening of the offer : 8th July, 2010, Thursday
   b. Date of closing of the offer : 27th July, 2010, Tuesday
6. Details of Acquisition:

Sr. No.	Items	Proposed in the Offer document		Actual	
1.	Offer price	Rs. 45/- per fully paid up equity share		Rs. 45/- per fully paid up equity share	
2.	Share holding of Acquirers (No & %) before SPA	Nil		Nil	
3.	Shares Acquired by way of SPA (No & %)	**No. of Shares**	**%**	**No. of Shares**	**%**
		28,07,100	55.80%	28,07,100	55.80%
4.	Shares acquired in the open offer (No & %)	**No. of Shares**	**%**	**No. of Shares**	**%**
		10,06,080	20	1,600	0.03
5.	Size of the Open Offer (No of shares multiplied by offer price per share)	Rs. 4,52,73,600/-		Rs. 72,000/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No & %)	Nil		Nil	
7.	Post offer share holding of Acquirers (No & %)	**No. of Shares**	**%**	**No. of Shares**	**%**
		38,13,180	75.81%	28,08,700	55.83
8.	Post offer share holding of Public (No & %)	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
	No. of Shares:	22,23,300	12,17,220	22,23,300	22,21,700
	Percentage:	44.20	24.20	44.20	44.17

7. Status of Escrow account whether released or not : The amount in the Escrow Account shall be released in due course of time.
8. Payment of interest, if any to shareholders along with details thereof : Not Applicable
9. Status of investors complaints received if any : Nil

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirers under the SEBI (SAST) Regulations, 1997.

This announcement along with the original PA, Corrigendum to the PA and the Letter of Offer would also be available at the SEBI site **www.sebi.gov.in**

Issued on behalf of the Acquirers by the Manager to the Offer:

VIVRO

Vivro Financial Services Private Limited
Contact Person: **Mr. Jayant Prakash**
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Opp. Old Custom House, Fort, Mumbai-400023.
Tel.: +91-22-22657364, **Fax**: +91-22-22658406
E-Mail: investors@vivro.net

Place : Mumbai
Date : 10.08.2010

For and On behalf of the Acquirers
For and On behalf of the Board of Directors
B.K. Dyeing and **Printing Mills Private Limited**
Mr. Pratik Bhatt (Director)
For and on behalf of the Board of Directors
Sriman Stocks Managements Private Limited
Mr. Devendra Kumar Sharma (Director)
For and on behalf of the Board of Directors
Malar Share Shoppe Limited
Mr. Anil Chhagani

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